

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 937/(MAH)/2017
CA No.


CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES: Mx Systems International Pvt. Ltd.
V/s
Leighton India Contractors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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16	B.S. MAHAJANI	Advocate for petitioner	
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ORDER

TCP 937/I & BP/NCLT/MB/MAH/2017

The Counsel of the Corporate Debtor had filed the Memo for withdrawal of the Company Petition, at his request, TCP 937/2017 is hereby dismissed as withdrawn.

Sd/-
V. NALLASENAPATHY
MEMBER (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
MEMBER (Judicial)